


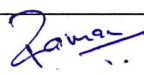
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. RAGHUNANDAN N. HARINATH D.V.A.S Ravi Prasad K.V. Raman	<del>Counsel</del> Advocate	9866010008 996310101A	
			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard. Shri R.Raghunandan Rao, Sr Counsel along with Shri N.Harinath, Shri DVAS Ravi Prasad and Shri K.V.Raman, Learned Counsels for Petitioner.

The Learned Counsel for Petitioner sought time for one week. The Counsel is directed to submit citations.

Case is posted to 04.12.2017.



**Member (T)**

pc



**Member (J)**